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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|---------------------|---------|-----------------------------------|
| CP No.195/BB/2017 | - | Await ROC Report | 252(3) | Sutek Systems(India) Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

1) VINAYAK BIRAT

APPLICANT

Dr. Ashok Kumar Mishra

PCS


9886032325

PCS for petitioner is present. ROC has filed his report.

Heard the PCS.

List it for orders on 09.02.2018.


MEMBER (T)


MEMBER (J)